

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 242 OF 2015 & IA NOS. 462, 463 OF 2015  
& 477 OF 2018**

**Dated : 13<sup>th</sup> December, 2018**

**Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member  
Hon' ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Maharashtra State Electricity Transmission Co. Ltd. .... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission .... Respondent(s)  
& Ors.**

Counsel for the Appellant(s) : Mr. M.Y. Deshmukh  
Mr. S.D. Sharma

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

**ORDER**

At the request of the learned counsel appearing for the Appellant,  
list the matter on **19.02.2019**.

**(Ravindra Kumar Verma)  
Technical Member  
mk/bn**

**(Justice N.K. Patil)  
Judicial Member**